

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 106
TO BE ANSWERED ON 02.02.2022

INCREASING WAGES AND DAYS UNDER MGNREGA

106 SHRI JOHN BRITTAS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the State-wise details of MGNREGA utilisation of person days quota since the pandemic began in March 2020;
- (b) whether Ministry has considered increasing the maximum number of days of MGNREGA work for this fiscal year;
- (c) if so, the details thereof;
- (d) whether there are arrears in the payment of wages to the MGNREGA workers; and
- (e) if so, the State-wise details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): State/UT-wise details of "agreed to" Labour Budget and persondays generated under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the month of March, 2020 to current financial year 2021-22 (as on 28.01.2022) is given at **Annexure-I**.

(b) & (c) : Mahatma Gandhi NREGS is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. In addition to this, there is a provision for additional 50 days of unskilled wage employment in a financial year in drought/natural calamity notified rural areas. As per Section 3 (4) of the Mahatma Gandhi NREG Act, 2005, the State Governments may make provision for providing additional days beyond the period guaranteed under the Act from their own funds.

(d) & (e): Currently, State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS in the current financial year 2021-22 (as on 27.01.2022) are given at **Annexure-II**.

Annexure-I referred in reply to part (a) of Rajya Sabha Unstarred Question No.106 dated 02.02.2022

(Figure in crore)

Sl No	States/UTs	2019-20		2020-21		2021-22	
		"Agreed to" Labour budget (during March 20)	Persondays Generated (during March 20)	"Agreed to" Labour budget (April to March)	Persondays Generated (April to March)	"Agreed to" Labour budget (April to March)	Persondays Generated (as on 28.01.22)
1	ANDHRA PRADESH	1.62	1.55	25.93	25.93	21.67	21.78
2	ARUNACHAL PRADESH	0.10	0.06	1.28	1.28	1.00	1.06
3	ASSAM	0.65	0.58	9.12	9.12	7.30	6.71
4	BIHAR	1.04	1.04	22.77	22.77	20.00	12.31
5	CHHATTISGARH	1.19	1.19	18.41	18.41	13.50	11.38
6	GOA	0.0027	0.0003	0.02	0.01	0.02	0.01
7	GUJARAT	0.37	0.17	4.82	4.82	4.90	4.81
8	HARYANA	0.07	0.05	1.85	1.80	1.27	1.20
9	HIMACHAL PRADESH	0.31	0.18	3.36	3.36	2.90	2.87
10	JAMMU AND KASHMIR	0.60	0.60	4.07	4.07	3.50	2.63
11	JHARKHAND	1.01	0.30	11.76	11.76	10.25	9.75
12	KARNATAKA	0.80	0.62	14.81	14.81	14.40	13.90
13	KERALA	0.68	0.68	10.23	10.23	8.36	8.02
14	LADAKH	0.01	0.01	0.25	0.21	0.25	0.16
15	MADHYA PRADESH	1.00	0.90	34.20	34.20	25.00	26.02
16	MAHARASHTRA	1.50	0.41	7.50	6.79	6.50	5.36
17	MANIPUR	0.52	0.52	3.35	3.31	2.80	2.85
18	MEGHALAYA	0.36	0.36	3.93	3.84	3.75	2.68
19	MIZORAM	0.09	0.07	2.06	1.99	2.00	1.83
20	NAGALAND	0.13	0.13	2.00	1.80	2.00	1.22
21	ODISHA	2.64	1.20	20.81	20.81	20.24	17.75
22	PUNJAB	0.41	0.13	3.77	3.77	3.23	3.02
23	RAJASTHAN	3.07	1.33	46.05	46.05	37.35	34.00
24	SIKKIM	0.03	0.02	0.40	0.37	0.40	0.28
25	TAMIL NADU	1.69	1.60	33.39	33.39	31.14	28.33
26	TELANGANA	0.40	0.13	15.80	15.80	13.75	13.38
27	TRIPURA	0.35	0.24	4.37	4.37	4.00	3.45
28	UTTAR PRADESH	1.32	0.96	40.00	39.46	29.00	28.11
29	UTTARAKHAND	0.23	0.23	3.04	3.04	2.00	1.99
30	WEST BENGAL	3.01	3.01	41.41	41.40	27.00	30.88
31	ANDAMAN AND NICOBAR	0.0032	0.0009	0.03	0.03	0.03	0.01
32	LAKSHADWEEP	0.0001	0.00005	0.0010	0.0002	0.0010	0.00006
33	PUDUCHERRY	0.01	0.01	0.11	0.11	0.08	0.05
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00	0.00	0.00	0.00
	Total	25.23	18.29	390.90	389.11	319.59	297.80

(As per MIS)

Annexure-II referred in reply to parts (d) & (e) of Rajya Sabha Unstarred Question No.106 dated 02.02.2022

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS in the current financial year 2021-22 (as on 27.01.2022)		
Sl. No.	States/UTs	Wage liability (Rs. in crore)
1	Andhra Pradesh	0.00
2	Arunachal Pradesh	14.67
3	Assam	15.53
4	Bihar	0.00
5	Chhattisgarh	0.00
6	Goa	0.00
7	Gujarat	82.89
8	Haryana	24.20
9	Himachal Pradesh	111.48
10	Jammu and Kashmir	0.00
11	Jharkhand	379.18
12	Karnataka	0.00
13	Kerala	72.08
14	Madhya Pradesh	189.08
15	Maharashtra	0.00
16	Manipur	0.00
17	Meghalaya	5.17
18	Mizoram	2.93
19	Nagaland	76.03
20	Odisha	297.85
21	Punjab	45.46
22	Rajasthan	555.08
23	Sikkim	0.00
24	Tamil Nadu	31.62
25	Telangana	60.43
26	Tripura	17.11
27	Uttar Pradesh	597.07
28	Uttarakhand	23.65
29	West Bengal	752.16
30	Andaman & Nicobar	0.00
31	Lakshadweep	0.00
32	Puducherry	0.33
33	Ladakh	4.15
34	Dadra & Nagar Haveli & Daman & Diu	0.00
Total		3358.14